

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1131  
ANSWERED ON:07.03.2007  
CENTRAL DRUG AUTHORITY  
Adsul Shri Anandrao Vithoba

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government has decided to set up Central Drug Authority of India as an autonomous organisation;
- (b) if so, the details thereof and the objectives for setting up Central Drug Authority; and
- (c) the time by when the Central Drug Authority of India is likely to be set up?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a): Yes Sir.

(b) & (c): The Central Drug Authority of India (CDAI) will be an autonomous body under Ministry of Health and Family Welfare. It will consist of 10 divisions dealing with specific subjects related to drugs. The objective of the CDAI is to have improved and more efficient drug regulation in the country by bringing uniformity in licensing and by the enforcement of the provisions of Drugs and Cosmetics Act 1940 & Rules 1945. The relevant Drugs & Cosmetics (Amendment) Bill for amending the D&C Act for enabling the setting up of the CDAI is proposed to be introduced in the Parliament in the current session. The setting up of the Authority will depend on the passing of the Bill by the Parliament.